

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

22. **IA-4808/2023 in C.P.(IB)/1230(MB)/2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.04.2024**

NAME OF THE PARTIES: IDBI Bank Ltd.
(through Resolution Professional Mr. Indrajit
Mukherjee)
Vs
Mr. Ramhari Devrao Ganage

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. The Counsel for both sides present (VC).
2. Counsel for the RP submits that the RP's report is filed on 14.12.2023, however, still under scrutiny.
3. Counsel for the Personal Guarantor is directed to share the e-mail ID so as to enable the other side to send copy of the report.
4. List this matter on **23.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)